The delegation will arrive Delhi on Sunday, 30 July 2023. The delegation will also visit Agra during their stay in India.

No.7096 Committee Branch – I

Result of Election of one Member of Lok Sabha to the Committee on Estimates (2023-24)

In connection with the election of one member to the Committee on Estimates (motion in respect of which was adopted by the House on 21 July, 2023), one nomination was received up to the date and time fixed for the purpose. No candidate withdrew his candidature up to the last date and time fixed for withdrawal. The number of candidate, thus, being equal to the number of member to be elected, Shri R. K. Singh Patel has been declared as duly elected to serve as member of the Committee on Estimates for the unexpired portion of the term of the Committee *vice* Shri Girish Bhalchandra Bapat expired on 29 March, 2023.

No.7097 Committee Branch – I

Result of Election of one Member of Lok Sabha to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2023-24)

In connection with the election of one member to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (motion in respect of which was adopted by the House on 21 July, 2023), one nomination was received up to the date and time fixed for the purpose. No candidate withdrew his candidature up to the last date and time fixed for withdrawal. The number of candidate, thus, being equal to the number of member to be elected, Shri Kamlesh Paswan has been declared as duly elected to serve as member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the un-expired portion of the term of the Committee *vice* Shri Rattan Lal Kataria expired on 18 May, 2023.

No.7098 Committee Branch – I

Result of Election of Members of Lok Sabha to the Committee on Welfare of Other Backward Classes (2023-24)

In connection with the election of twenty members to the Committee on Welfare of Other Backward Classes (motion in respect of which was adopted by the House on 21 July, 2023), twenty nominations were received up to the date and time fixed for the purpose. No candidate withdrew his/her candidature up to the last date and time fixed for withdrawal. The number of candidates, thus, being equal to the number of members to be elected, the following members have been declared as duly elected to serve as members of the Committee on Welfare of Other Backward Classes for a period of one year from the date of the first sitting of the Committee:-

- 1. Shri Thalikkottai Rajuthevar Baalu
- 2. Shri Sanjay Kumar Bandi
- 3. Shri Chandra Sekhar Bellana
- 4. Shri Ramesh Bidhuri

- 5. Shri Dileshwar Kamait
- 6. Smt. Raksha Nikhil Khadse
- 7. Dr. Sakshi Ji Swami Maharaj
- 8. Ms. S. Jothi Mani
- 9. Shri P.C. Mohan
- 10. Dr. Pritam Gopinath Rao Munde
- 11. Shri Rodmal Nagar
- 12. Shri Balak Nath
- 13. Shri Ajay Nishad
- 14. Shri Parbatbhai Savabhai Patel
- 15. Shri Chunni Lal Sahu
- 16. Smt. Sarmistha Kumari Sethi
- 17. Shri Kumbakudi Sudhakaran
- 18. Shri Rajesh Verma
- 19. Shri Ram Shiromani Verma
- 20. Shri Ashok Kumar Yadav

No.7099 Committee Branch- I

Result of Election of One Member of Lok Sabha to the Committee on Official Language

In connection with the election of one member of Lok Sabha to the Committee on Official Language (motion in respect of which was adopted by the House on 25.07.2023), two nominations were received up to the last date and time fixed for the purpose. Subsequently, one candidate withdrew his candidature up to the last date and time fixed for withdrawal. The number of remaining candidate, thus, being equal to the number of member to be elected, Shri Kuldeep Rai Sharma has been declared as duly elected to serve as member of the Committee on Official Language vice Shri Balubhau alias Suresh Narayan Dhanorkar expired on 30 May, 2023 subject to provisions of the Official Languages Act, 1963.

No.7100 Committee Branch- I

Result of Election of Six Members of Lok Sabha to the Court of Aligarh Muslim University

In connection with the election of six members of Lok Sabha to the Court of Aligarh Muslim University (motion in respect of which was adopted by the House on 24.07.2023), six nominations were received up to the last date and time fixed for the purpose. No candidate withdrew his candidature up to the last date and time fixed for withdrawal. The number of candidates, thus, being equal to the number of members to be elected, the following members have been declared as duly elected to serve as Members of the Court of Aligarh Muslim University subject to the provisions of the Statutes of the Aligarh Muslim University Act, 1920:-

- (i) Shri Rajendra Agrawal
- (ii) Kunwar Danish Ali
- (iii) Shri Satish Kumar Gautam
- (iv) Dr. Mahesh Sharma
- (v) Shri Bhola Singh